

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 106**  
**IB-261/(ND)/2020**

**IN THE MATTER OF:**

Swastik Pipe Ltd.

Vs.

M/s Faridabad Stamping Pvt. Ltd.

....**Applicant**

....**Respondent**

**Order under Section 9 of IBC**

**Order delivered on 14.07.2021**

**Coram:**

**SHRI P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:Mr. Sanjay Jain, Ms. Chetna Bisht &  
Ms. Puja Chourasiya Advocates

For the Respondent

:

**ORDER**

Heard the submissions made by the Learned Counsel for the OC. Learned Counsel for the OC has submitted that on the last date of hearing, the CD was proceeded ex parte and they are ready to argue the matter. Let this matter be posted before Regular Bench on **27.08.2021**.

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P. S. N. PRASAD**  
**MEMBER (JUDICIAL)**